

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 19 OF 2026

IN THE MATTER OF:

News Item titled “इंदौर जैसी त्रासदी की राह पर राजस्थान शुद्ध पेयजल को तरस रहे हमारे शहर” appearing in Rajasthan Patrika dated 04.01.2026

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Respondent No. 1
(Rajasthan State Pollution Control Board)

Through its Counsel



(Nishant Awana/ Rebecca Mishra)

C/o NMA Law Chambers

Advocate

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Place: New Delhi

Date: 09.06.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 19 OF 2026

IN THE MATTER OF:

News Item titled “इंदौर जैसी त्रासदी की राह पर राजस्थान शुद्ध पेयजल को तरस रहे हमारे शहर” appearing in Rajasthan Patrika dated 04.01.2026

**REPLY ON BEHALF OF RESPONDENT NO. 1-
RAJASTHAN STATE POLLUTION CONTROL BOARD**

1. It is respectfully submitted that the present Original Application (“**subject OA**”) has been registered on the basis of a news item titled “इंदौर जैसी त्रासदी की राह पर राजस्थान शुद्ध पेयजल को तरस रहे हमारे शहर” appearing in Rajasthan Patrika dated 04.01.2026, which pertains to alleged supply of polluted water to citizens in various citizens in Rajasthan, and other States in the country.
2. It is in the aforesaid respect, that the Respondent No. 1 i.e., Rajasthan State Pollution Control Board (“**RSPCB/ Board**”) is bringing on record the status of Sewage Treatment Plants (“**STP**”) in a tabular form. A true copy of the table depicting the Status of STPs in the State of Rajasthan is annexed herewith and marked as **Annexure R-1/1**.
3. It may be noted that in addition to the above, the Board has imposed Environmental Compensation for 14 violation

cases on 8 STPs, the details of which is given in a tabular chart annexed herewith and marked as **Annexure R-1/2**.

4. Further, it is stated that under Article 243-W read with the Twelfth Schedule of the Constitution of India, Urban Local Bodies (“**ULB**”) have the constitutional responsibility for urban sanitation, which includes sewage management, and ensuring proper collection, treatment and disposal of sewage through systems such as STPs. More pertinently, water supply comes under the scope of Public Health Engineering Department (“**PHED**”).
5. In this regard to obtain the factual status, a Letter was issued to the Local Self Government (“**LSG**”) Department vide letter dated 21.02.2026 and to PHED vide letter dated 21.02.2026. A true copy of the Letters dated 21.02.2026 issued by the Board to the LSG and PHED is annexed herewith and marked as **Annexure R-1/3**.
6. It is submitted that as the above-stated bodies are tasked with regulating the supply of water and sanitation within the State, i.e., from ULBs and PHED, it may be appropriate to implead the above-said departments as parties in the subject OA.
7. The above-quoted information has been provided by the Respondent No. 1 *bonafide* and to aid this Hon’ble Tribunal’s proceedings in the subject OA. It is further stated that Respondent No. 1 reserves its right to file a more detailed Report/ Reply if required, as and when directed by this Hon’ble Tribunal.

Respondent No. 1
(Rajasthan State Pollution Control Board)

Through its Counsel



(Nishant Awana/ Rebecca Mishra)

C/o NMA Law Chambers

Advocate

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IN THE MATTER OF:

News Item titled

“इंदौर जैसी त्रासदी की राह पर राजस्थान शुद्ध पेयजल को तरस रहे हमारे शहर”

appearing in Rajasthan Patrika dated 04.01.2026

AFFIDAVIT

1. Sonali Chaudhary, aged about 42 years, working as Senior Environmental Engg. + GIC (NEW/STB) with the Respondent No. 1-Rajasthan State Pollution Control Board having its office at 4, Thalana Doongari Institutional Area, Jaipur, presently at Head Office, Jaipur, do hereby solemnly affirm and declare as under:



1. That I am the Officer-in-Charge for the above noted matter and have been duly authorized by Respondent No. 1 in this regard. I am well conversant with the facts and circumstances of the case on the basis of official records, and, hence, competent to affirm this affidavit.
2. That the contents of the accompanying Reply have been drafted by my counsel under my instructions. Facts stated therein are true to my knowledge on the basis of official records and the legal submissions made therein are based on the advice received and believed to be correct. Nothing material has been concealed therefrom.

DEPONENT

सोनाली चौधरी
वरिष्ठ पर्यावरण अभियन्ता

VERIFICATION:

I, the abovenamed deponent, do hereby verify that the contents of the above affidavit are true and correct to my knowledge and belief and as per the official records available. I say that no part of it is false and nothing material has been concealed therefrom.

Verified at Jaipur on this 26th day of May, 2026.

ATTESTED

NOTARY PUBLIC
JAIPUR (RAJ.) INDIA

26 MAY 2026

DEPONENT
सोनाली चौधरी
वरिष्ठ पर्यावरण अभियन्ता

Details of operational STPs in the State						
S. No.	Regional Office	Town	Location	Operational Status of STP	Existing STP Capacity (MLD)	Compliance status based on Hon'ble NGT's orders (Complying/ Non Complying)
1	Alwar	Village - Agyara	27.512222 N, 76.746388 E	Operational	20	Complying
2	Balotra	Barmer	MPT Block-RJ-ON-90/I, Nagana Tehsil	Operational	0.045	Complying
3	Balotra	Barmer	Operation Base Vedanta	Operational	0.25	Complying
4	Balotra	Barmer	RGT Living QuartersVillage Dhandhalawas and Ravli ki Nadi Tehsil:Gudha Malani	Operational	0.04	Complying
5	Banswara	Kushalgarh	Near Heera River, Kushalgarh (District-Banswara)	Operational	1	Complying
6	Banswara	Banswara	within existing STP campus on udaipur road, Janawari, Banswara	Operational	9.6	Complying
7	Bharatpur	Bharatpur	Gopal Nagla , Achnera Road	Operational	5	Complying
8	Bharatpur	Bharatpur	Gopal Nagla , Achnera Road	Operational	8	Complying
9	Bharatpur	Dholpur	Shekhupur	Operational	3	Complying
10	Bikaner	Bikaner	Situated Near MD Vyas Colony, Pugal Road, Nandni Goshala, Banjrang Dhora, Tehsil & District:Bikaner	Operational	12	Non Complying
11	Bikaner	Bikaner	Near Kali Mata Temple, Sujandesar, Tehsil and District- Bikaner	Operational	20	Non Complying
12	Bikaner	Bikaner	Near Jorbeer, Jaipur Jodhpur bypass, Tehsil & District Bikaner	Operational	40	Non Complying
13	Bhilwara	Bhilwara	M/s Jindal saw limited, Sewage treatment plant,(10 MLD) Kuwara Bhilwara	Operational	10	Complying
14	Bhilwara	Bhilwara	Sewage treatment plant,(30 MLD), Kuwara Bhilwara	Operational	30	Complying

15	Bhiwadi	Bhiwadi	M/s Rajasthan Housing Board STP (1.5 MLD), Aravali Vihar, In front of RTO Office, Bhiwadi	Operational	1.5	Non-Complying
16	Bhiwadi	Bhiwadi	M/s Municipal Council Bhiwadi, Khasra No. 253, Mundena Mev (Bhiwadi)	Operational	2	Non-Complying
17	Bhiwadi	Bhiwadi	M/s MCB, Plant-Santhalka STP (3 MLD), Khasra No. 547, Near Shiv Mandir, Santhalka, City- Bhiwadi	Operational	3	Complying
18	Bhiwadi	Bhiwadi	STP Near Existing STP (3 MLD), UIT Bhiwadi, Bus Stand, Bhiwadi	Operational	3	Non-Complying
19	Bhiwadi	Bhiwadi	M/s Sewage Treatment Plant, (4 MLD), New Bhiwadi Mode, Sector-I, Bhiwadi, Bhiwadi Integrated Development Authority, (BIDA) STP	Operational	4	Non-Complying
20	Bhiwadi	Bhiwadi	M/s Municipal Council Bhiwadi (Septage STP Shahdod), Village- Shahdod, Khasra no. 112	Operational	0.5	Non-Complying
21	Bhiwadi	Bhiwadi	M/s Udaipur 0.3 MLD Septage, Village- Udaipur, Khasra no. 117, Bhiwadi	Operational	0.3	Non-Complying
22	Bhiwadi	Bhiwadi	Septage STP (0.4 MLD) at Godhan, Bhiwadi	Operational	0.4	Complying
23	Bundi	Bundi	Devpora (Bundi)	Operational	8	Not Complying
24	Bundi	Tonk	Vill-Molaipura, District-Tonk, Rajasthan	Operational	16	Not Complying
25	Bundi	Tonk	Vill-Soran, District-Tonk, Rajasthan	Operational	4	Not Complying
26	Bundi	Bundi	Vill- Bibnawa Road, District-Bundi	Operational	0.5	Not Complying
27	Bundi	Bundi	Vill- Gandhi Gram Saptege, District-Bundi	Operational	0.5	Not Complying
28	Chittorgarh	Chittorgarh	Near Abhimanyu Park (Chittorgarh)	Operational	3	Non Complying
29	Chittorgarh	Chittorgarh	Bhoikhera (Chittorgarh)	Operational	5	Non Complying
30	Chittorgarh	Chittorgarh	kali magri road, Badi sadri	Operational	1.5	—
31	Chittorgarh	Chittorgarh	Ambamata, Vill- Sigari, Tehsil, Nimbahera	Operational	4.5	Non Complying
32	Chittorgarh	Chittorgarh	Near Shamshan Ghat, Kartana (Nimbahera)	Operational	2	Non Complying

33	Chittorgarh	Chittorgarh	Near Abhimanyu Park(Chittorgarh)	Operational	2	Complying
34	Chittorgarh	Chittorgarh	STP CM Jan Aawas, Gandhi Nagar, Chittorgarh	Operational	1	Complying
35	Chittorgarh	Pratapgarh	Near Gupteshwar Mahadev Temple	Operational	7	Complying
36	Chittorgarh	Chittorgarh	Bundi Road	Operational	1	Non Complying
37	Hanumangarh	Hanumangarh	Near Railway bridge over Ghaggar river (Hanumangarh)	Operational	5	Non-complying
38	Hanumangarh	Sriganganagar	Suratgarh Road (Sriganganagar)	Operational	10	Non-complying
39	Hanumangarh	Sriganganagar	Aadarsh Kalayan Bhoomi	operational	2.5	Non-complying
40	Hanumangarh	Sriganganagar	Behind Sub jail	Operational	2.5	Non-complying
41	Jaipur (South)	Jaipur	M.s Jaipur Development Authority, 3 MLD STP, Paladi Meena (Jaipur)	Operational	3	Non Complying
42	Jaipur (South)	Jaipur	M.s Jaipur Development Authority, 30 MLD STP, Ralawata (Jaipur)	Operational	30	Non Complying
43	Jaipur (South)	Jaipur	M/s. Jaipur Development Authority, 1 MLD STP, Jawahar Circle (Jaipur)	Operational	1	Non Complying
44	Jaipur (South)	Jaipur	M.s Jaipur Development Authority, 1 MLD STP, Kiro Ki Dhani (Jaipur)	Operational	1	Non Complying
45	Jaipur (South)	Jaipur	100 MLD STP, Dravyawati River, Taruchhaya Nagar (Jaipur)	Operational	100	Complying
46	Jaipur (South)	Jaipur	25 MLD STP, Dravyawati River, Pratap Nagar (Bambala) (Jaipur)	Operational	25	Non Complying
47	Jaipur (South)	Jaipur	10 MLD STP, Dravyawati River, Goner (Jaipur)	Operational	10	Non Complying
48	Jaipur (South)	Jaipur	Rajasthan Housing Board, 1 MLD, Dastkar Nagar, Nayla, Jaipur	Operational	1	Non Complying
49	Jaipur (South)	Jaipur	Rajasthan Housing Board, 3 MLD, Indira Gandhi Nagar, Jaipur	Operational	3	Non Complying
50	Jaipur (South)	Jaipur	M/s. Jaipur Municipal Corporation, 62.5 MLD STP, Dehlawas Unit-II (Jaipur)	Operational	62.5	Non Complying
51	Jaipur (South)	Jaipur	M/s. Jaipur Municipal Corporation, 90 MLD STP, Dehlawas Unit-III	Operational	90	Complying

52	jaipur (South)	Jaipur	Rajasthan Housing Board, 2 MLD, Mansarovar, Jaipur	Operational	2	Non Complying
53	jaipur (South)	Jaipur	15 MLD STP, Dravyawati River, Mansarovar (Devri), Jaipur	Operational	15	Non Complying
54	Jaipur (North)	Jaipur North	Sewage Treatment Plant of Jaipur Development Authority,Village Gajadharpura, Kalwar Road, Jaipur	Operational	30	Non-Complying
55	Jaipur City	Jaipur	M/s. Jaipur Development Authority, 1 MLD STP, Central Park (Jaipur)	Operational	1	Non Complying
56	Jaipur City	Jaipur	M/s. Jaipur Development Authority, 1 MLD STP, Ram Niwas Bagh (Jaipur)	Operational	1	Non Complying
57	Jaipur City	Jaipur	M.s Jaipur Development Authority, 01 MLD STP,Jaisinghpura khor (Jaipur)	Operational	1	Non Complying
58	Jaipur City	Jaipur	Jaipur Municipal Corporation ,8 MLD STP Plant Brahmapuri STP Campus Area Jaipur	Operational	8	Non Complying
59	Jaipur City	Jaipur	Jaipur Municipal Corporation ,50 MLD STP Jaisinghpura Khor Tehsil: Jaipur	Operational	50	Non Complying
60	Jaipur City	Jaipur	Jaipur Developmwnt Authority ,Amanishah Nallah Tehsil: Jaipur(20 MLD STP Bassi - Sitarampura)	Operational	20	Non- Complying
61	Jaipur City	Jaipur	Jaipur Development Authority plant SMS IPD Tower	Operational	3	Non- Complying
62	Jaisalmer	Jaisalmer	M/s 10 MLD STP Near Kisanghat village, Jaisalmer , Jaisalmer Tehsil:Jaisalmer District:Jaisalmer	Operational	10	Non Complying
63	Jhalawar	Jhalawar	Gagron Road Jhalawar, Faisalpura, Khasara no 84, Tehsil- Jhalrapatan, Dist.- Jhalawar	Operational	6	Non-Complying

64	Jhalawar	Jhalawar	Girdharpura, Tehsil-Jhalrapatan,. Dist.-Jhalawar	Operational	3	Non-Complying
65	Jhalawar	Baran	7 MLD STP, Mangrol Road, Mathana Chauraha, Gopalpura, Tehsil-Jhalrapatan,. Dist.-Jhalawar	Operational	7	Non-Complying
66	Jhunjhunu	Chirawa	Near Mandrela Road (Chirawa)	Operational	3	Non Complying
67	Jhunjhunu	Chirawa	Bhageniya Johda, Chirawa, Jhunjhunu	Operational	2	Non Complying
68	Jhunjhunu	Jhunjhunu	Bagar Road Near Agrasen Circle (Jhunjhunu)	Operational	7	Complying
69	Jhunjhunu	Nawalgarh	STP (Bus Depot. Nawalgarh), Khasara No. 174, Nawalgarh, Jhunjhunu	Operational	3	Non Complying
70	Jhunjhunu	Nawalgarh	Khasra no.721,Bhagat Singh Joha ,Nawalgarh (Jhunjhunu)	Operational	1	Non Complying
71	Jhunjhunu	Mandawa	Near Fatehpur Stand, Ward No. 06, Mandawa (Jhunjhunu)	Operational	3.9	Complying
72	Jhunjhunu	Churu	STP 7.0 MLD, Village Gajsar, Tehsil and District-Churu	Operational	7	Non Complying
73	Jhunjhunu	Churu	STP 1.0 MLD, B/W Cremation ground and Agarsen Nagar, Tehsil and District- Churu	Operational	1	Non Complying
74	Jhunjhunu	Churu	STP 2.50 MLD, Tajusa Takiya, Tehsil and District-Churu	Operational	2.5	Non Complying
75	Jhunjhunu	Sardarshahar	Near Gaushalla, Bikaner Road,Tehsil-Sardharsahar, Dist.-Churu	Operational	5	Non Complying
76	Jhunjhunu	Sardarshahar	Near Gaushalla, Girgicha Road,Tehsil-Sardharsahar, Dist.-Churu	Operational	2	Non Complying
77	Jhunjhunu	Sujangarh	Near Gularia Hotel , Khasra no. 787, 246 Sujangarh City , Tehsil-Sujangarh District- Churu	Operational	2	Non Complying
78	Jhunjhunu	Sujangarh	STP -I, 1.5 MLD, K. No. 202, Gopal Gausala Land, Near Salasar Road, Tehsil-Sujangarh, Churu	Operational	1.5	Non Complying

79	Jhunjhunu	Sujangarh	STP -2, 1.5 MLD, K. No. 202, Gopal Gausala Land, Near Salasar Road, Tehsil-Sujangarh, Churu	Operational	1.5	Non Complying
80	Jhunjhunu	Ratangarh	Kh. No. 4, 28, NH I I, Derajsar, Ratangarh, Churu	Operational	3.8	Non Complying
81	Jodhpur	Jodhpur	Salawas Unit I (Jodhpur)	Operational	50	Non Complying
82	Jodhpur	Jodhpur	Salawas Unit II (Jodhpur)	Operational	50	Non Complying
83	Jodhpur	Jodhpur	Nandari (Jodhpur)	Operational	20	Non Complying
84	Jodhpur	Jodhpur	Basni Benda (Jodhpur)	Operational	40	Non Complying
85	Kishangarh	Ajmer	Anasagar (Ajmer)	Operational	13	Non Complying
86	Kishangarh	Ajmer	Khanpura (Ajmer)	Operational	20	Non Complying
87	Kishangarh	Beawar	STP Vijay Nagar Bus stand, Beawar (5.0 MLD)	Operational	5	Complying
88	Kishangarh	Beawar	STP , Kundan Nagar, Beawar (1.0 MLD)	Operational	1	Complying
89	Kishangarh	Beawar	STP Beawar , Bichrali Tank (1.50 MLD)	Operational	1.5	Complying
90	Kishangarh	Beawar	STP Narsinghpura, Beawar (4.00 MLD)	Operational	4	Complying
91	Kishangarh	Kishangarh	STP Kishangarh (10 MLD)	Operational	10	Non Complying
92	Kishangarh	Jaitaran	STP Jaitaran(02 MLD) Kh NO.432/222,Village-Karoliya Tehsil-Jaitaran	Operational	2	Non Complying
93	Kishangarh	Pushkar	STP Pushkar(3.5 MLD) Village-Ganehera Tehsil-Pushkar	Operational	3.5	Non Complying
94	Kishangarh	Ajmer	STP Khanpura (40 MLD), Village Khanpura, Tehsil Ajmer	Operational	40	Non Complying
95	Kota	Kota	Kala Talab	Operational	15	Non- Complying
96	Kota	Kota	Dhakar Kheri	Operational	40	Complying
97	Kota	Kota	Balita	Operational	6	Complying
98	Kota	Kota	IL Township	Operational	2	Complying
99	Kota	Kota	Balita	Operational	15	Complying
100	Kota	Kota	Balita	Operational	30	Complying
101	Kota	Kota	Sajidhera (Kishorepura)	Operational	30	Non- Complying
102	Nagaur	Didwana	Mela Maidan, Didwana	Operational	5	Non-complying
103	Nagaur	Makrana	Near Kidwai Stadium, Makrana	Operational	6	Non-complying
104	Nagaur	Mundwa	Marwar Mundwa	Operational	0.3	Non-complying
105	Nagaur	Nagaur	Khasra No. 405, STP station road, badi kuwa	Operational	1.5	Non Complying
106	Nagaur	Makrana	Near Kidwai Stadium, Makrana	Operational	7.7	Non-complying
107	Pali	Pali	Mandia Road Near ESI Hospital (Pali)	Operational	7.5	Non-Complying

108	Pali	Pali	M/s Nagar Parishad, Pali (STP 15 MLD)	Operational	15	Non-Complying
109	Pali	Sumerpur Pali	Kh No. 233, Purada Bharunda, Sumerpur, Pali	Operational	10	Non-Complying
110	Rajsamand	Rajsamand	Pratappura, Rajsamand	Operational	5	Non-Complying
111	Sikar	Fatehpur Shekhawati	Nari Bari Road (Fatehpur Shekhawati)	Operational	7.5	Non Complying
112	Sikar	Laxmangarh	Near Indira Awas colony (Laxmangarh)	Operational	1.5	Complying
113	Sikar	Laxmangarh	khassara No 1548/78/2 Banjara Basti, Basni Road, Sikar	Operational	1	Non Complying
114	Sikar	Laxmangarh	Near Todikui (Jeevan Jheel), Sikar	Operational	3	Non Complying
115	Sikar	Ramgarh Shekhawati	Khasara No. 421, Shamshan Ghat, Ramgarh Shekhawati, Sikar	Operational	2	Complying
116	Sikar	Sikar	Goshala land (Sikar)	Operational	2	Non Complying
117	Sikar	Sikar	Near Shiv Colony (Sikar)	Operational	8	NonComplying
118	Sikar	Fatehpur Shekhawati	Kh.No. 138,625, 1129, Near Narci Bari Road, Fatehpura, Sekhawati Distt.-sikar	Operational	4.3	Non Complying
119	Sirohi	Jalore	Hospital circle , Railway station Road ,jalore	Operational	10	Non-complying
120	Sirohi	Mt.Abu	Hetam Ji Village (Mt. Abu), Sirohi	Operational	6	Non-complying
121	Sirohi	Sirohi	Nehru Nagar, Sirohi	Operational	5	Non-complying
122	Sirohi	Abu road, Sirohi	Near Moksh Dhama Santpur Abu Road, Sirohi	Operational	6.9	Non-complying
123	Sirohi	Abu road, Sirohi	Manpur near Banas River, Abu Road, Sirohi	Operational	2.3	Non-complying
124	Sirohi	Sirohi	Near Revdar Road Sirohi	Operational	1.7	Complying
125	Sawaimadhopur	Hindaun City, Karauli	Jachcha ki bawri, khareta road, Hindaun city, Karauli	Operational	0.75	Complying
126	Sawaimadhopur	Hindaun City, Karauli	Raghavdas baghichi, Bayana Road, Hindaun city, Karauli.	Operational	5	Non Complying
127	Sawaimadhopur	Gangapur City, Sawai Madhopur	Kh. No. 152-153, Village-Mirjapur , aliganj tiraha, Gangapur city	Operational	1.5	Complying
128	Sawaimadhopur	Gangapur City, Sawai Madhopur	Kh. No. 275, Near Truck union , Gangapur city	Operational	2.5	Complying
129	Sawaimadhopur	Gangapur City, Sawai Madhopur	Kh. No. 167, Village-Hingotiya, Gangapur city	Operational	5.5	Complying
130	Udaipur	Udaipur	Eklingpura (Udaipur)	Operational	20	Non-complying

131	Udaipur	Udaipur	Eklingpura (Udaipur)	Operational	25	complying
132	Udaipur	Udaipur	Near FCI Godown, Udaisagar road, Udaipur - 313001	Operational	10	complying
133	Udaipur	Udaipur	Fatehnagar Sanwar	Operational	1	Non-complying

Status of environmental compensation imposed on Municipal Corporation for improper management of Sewage water as on 22/04/2026							
Sr. No	District	Name	Government/ Private	Environmental compensation		Duration of violation (days)	Remarks
				Amount	Order no. & date		
1	Ajmer	Commissioner, Municipal Corporation, Ajmer	Government	Rs. 38,70,75,000.00 (Thirty eight crore Seventy lakhs seventy five thousand).	F.14/(Gen-83)RPCB/STP/Kishangarh/413 dated 01/02/2024	1191	Discharge of untreated wastewater into Anasagar lake
2	Bhilwara	Commissioner, Municipal Corporation, Bhilwara	Government	Rs. 1,11,45,000 (One crore eleven lakhs forty five thousand)	F16(Env. Comp. Gen-24)RPCB/Env. Comp/848-854 dated 12/12/2022	225	Out of 45 MLD sewage generated in Bhilwara city, 30 MLD is discharged into gandhi sagarm nehru tolai and Kothari river, Municipal Corporation failed to make arrangement for interim treatment of sewage by onsite bio-remediation or phyto-remediation, Municipal Corporation failed to putup adequate arrangements and treatment of sewage of Bhilwara city.

3	Jodhpur	Commissioner, Jodhpur Development Authority	Government (STP Uchiyada, Basni Benda, Vivek Vihar)	Rs. 2,40,00,000 (Two crores forty lakhs)	F.14(Gen-104)/RPCB/L.W./Jodhpur/2015-2021 dated 25.11.2021	488	Approximately 21 MLD of sewage is being discharged into Joghari river, authority failed to make arrangement for interim treatment of sewage by onsite bio-remediation or phyto-remediation, authority failed to put up adequate arrangements and treatment of sewage.
4	Nagaur	Commissioner, Municipal Corporation, Deedwana	Government (5 MLD STP, Deedwana)	Rs.1,96,10,000 (One crores ninety-six lakhs ten thousand)	F.14(Gen-119)RPCB/STP/LW/625-629 dated 17/05/2024	925	outlet parameters exceeding standards, OCEMS not installed, discharge of treated/ untreated sewage on open land
5	Jaisalmer	EO, Nagar Palika, Pokaran	Government	Rs. 65,70,000 (Sixty-five lakhs forty thousand)	F.16(Gen-116)RPCB/STP/607-609 dated 14/05/2024	365	No STP is setup for domestic sewage treatment, sewage disposed through open nallah/ land leading to Tolaberi river
6	Bikaner	EO, Municipal Board, Nokha	Government	Rs. 2,25,00,000 (Two crores twenty five lakhs)	F.14/Tech-Bikaner(139-STP)RPCB/Plg/1289-1295 dated 12/10/2021	457	No STP is setup for domestic sewage treatment, sewage disposed to open land
7	Bikaner	EO, Municipal Board, Nokha	Government (1 MLD Nokha)	Rs. 45,00,000 (Forty five lakhs)	F.14/Tech-Bikaner(139-STP)RPCB/Plg/2681-2688 dated 03/01/2022	92	STP is discharging wastewater without treatment, no interim measures for bio-remediation
8	Bikaner	EO, Municipal Board, Nokha	Government (1 MLD Nokha)	Rs. 60,00,000 Sixty lakhs)	F.14/Tech-Bikaner(139-STP)RPCB/Plg/826-835 dated 06/07/2022	120	STP is non-operational, no interim measures for bio-remediation/ phyto remediation

9	Bhilwara	Commissioner, Municipal Corporation, Bhilwara	Government	Rs. 63,80,000 (Sixty three lakhs eighty thousand)	RO Bhilwara letter dated 05- 04-2019		doemstic sewage disposed in drain and C&D waste dumped directly into river
10	Bhilwara	Commissioner, Municipal Corporation, Bhilwara	Government	Rs. 2,40,00,000 (Two crores forty lakhs)	F.14(Gen- 106)RPCB/LW/Bhilwara/1983- 1991 dated 25/11/2021	488	Out of 45 MLD sewage generated in Bhilwara city, 30 MLD is discharged into gandhi sagarm nehru tolai and Kothari river, Municipal Corporation failed to make arrangement for interim treatment of sewage by onsite bio-remediation or phyto- remediation, Municipal Corporation failed to putup adequate arrangements and treatment of sewage of Bhilwara city.
11	Alwar	Bhiwadi	Government	Rs. 2,25,00,000 (Two crores twenty five lakhs)	dated 27/10/2021		Areas do not have sewer lines, STPs are inadequate/ under utilized, sewage flows in open drains/ mixes with industrial effluent/ storm water.
12	Jaipur	Secretary, Jaipur Development Authority	Government	Rs. 3,82,05,000 (Three crore eighty two lakhs five thousand)	F.14(Gen-15)/STP/L.W./617- 618 dated 17/05/2024	828	

13	Jaipur	Secretary, Jaipur Development Authority	Government	Rs. 68,40,000/- (Rupee Sixty Eight lakhs fourty thousand only	F.14(Gen-15)/STP/868-873 dated 29/08/2024	152	
14	Jaipur	Secretary, Jaipur Development Authority	Government	Rs. 1,37,70,000/- (Rupee One crore thirty Seven lakhs Seventy thousand only	F.14(Gen-15)/STP/682-685 dated 18/02/2026	152	



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone :0141-2711263,2716802 e-mail : member-secretary@rpcb.nic.in

RSPCB HelplineNo. :0141-2716877

Registered/Email



F-16(Gen-18-STP)/RSPCB/STP/671

Date: 21/02/26

Joint Secretary & MD,JJM,
Jal-Bhawan, 2, Civil Lines Rd,
Keshav Nagar, Civil Lines, Jaipur,
Rajasthan 302006

Sub:- Regarding Suo Moto registered on the basis of the news item titled "इंदौर जैसी ब्रसदी की राह पर राजस्थान - शुद्ध पेयजल को तरस रहे हमारे शहर" appearing in Rajasthan Patrika dated 04/01/2016.

Ref:- Hon'ble NGT order dated 13/01/2026 in Original Application No. 19/2026.

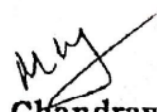
Sir,

With reference to the above, Hon'ble NGT has registered Suo Moto (O.A. No. 19/2026) on the basis of the new item titled "इंदौर जैसी ब्रसदी की राह पर राजस्थान - शुद्ध पेयजल को तरस रहे हमारे शहर" appearing in Rajasthan Patrika dated 04/01/2016 (copy attached). In which Hon'ble NGT inter-alia states that "polluted water being supplied to citizens of Rajasthan in various cities. The news item highlights sewage, water mixing with drinking water and contaminating it, at Udaipur, Jodhpur, Kota, Banswara, Jaipur, Bora, Ajmer etc. It is also reported that drinking water pipeline is laid in the drains which enables mixing of sewage as the pipelines have corroded. The photographs also show drinking water lines passing through sewage drains."

As the supply of drinking water is being done by the Public Health Engineering Department (PHED), therefore, you are requested to forward factual report in this matter within 3 days, addressing all the matters as mentioned in the news item so that factual status can be incorporated in the reply to be filed with the Hon'ble NGT.

Yours sincerely,

Encl.: As above


(Kapil Chandrawal)
Member Secretary



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone :0141-2711263,2716802 e-mail : member-secretary@rspcb.nic.in

RSPCB HelplineNo. :0141-2716877

Registered/Email



F-16(Gen-18-STP)/RSPCB/STP/672

Date: 21.02.26

Secretary,
Local Self Government Department,
G-3, Rajmahal Residential Area, C-Scheme,
Near Civil Line Phatak, Jaipur, Rajasthan

Sub:- Regarding Suo Moto registered on the basis of the news item titled "इंदौर जैसी त्रासदी की राह पर राजस्थान - शुद्ध पेयजल को तरस रहे हमारे शहर" appearing in Rajasthan Patrika dated 04/01/2016.

Ref:- Hon'ble NGT order dated 13/01/2026 in Original Application No. 19/2026.

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As the sewer connection, treatment of sewage etc. are being done by the LSG department, therefore, you are requested to kindly make it convenient to forward factual report in this matter within 3 days, addressing all the matters as mentioned in the news item so that factual status can be incorporated in the reply to be filed with the Hon'ble NGT.

Yours sincerely,

Encl.: As above

(Kapil Chandrawal)
Member Secretary